

The Feasibility Report has been considered and it has been decided to undertake the preparation of a Detailed Project Report for the expansion of the Bhilai Steel Plant on the basis of optimum utilisation of available hot metal, and the Central Engineering and Design Bureau (of HSL) have been advised to take up the work of preparing the Detailed Project Report

Non-Payment of Wages in Coal Mines

568 SHRI D K PANDA Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state

(a) whether Government are aware of serious discontent among workers in coal mines because of non payment of weekly wages, monthly salaries and other legal dues by the mine owners

(b) the names of coal mines where serious complaints of non payment have been received and

(c) what steps Government have taken to compel these mine owners to pay wages etc in time ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) (a) Yes

(b) The names of coal mines in respect of which complaints of non-payment have been received are given below —

West Bengal Region

- 1 Manoharbahal Colliery
- 2 South Jayramdanga Colliery.
- 3 Nimcha Colliery
- 4 Victory (MJ) Group Colliery
- 5 Mithapur Colliery
- 6 Selected Samla Colliery
- 7 Radhamadhavpur Colliery

- 8 Ghusick Colliery
- 9 Musira Colliery
- 10 Victory (GI Group) Colliery
- 11 Khas Jambad Colliery
- 12 Seaisole Colliery
- 13 Kalipahar Colliery
- 14 New Ghusick Colliery

Bihar Region :

- 1 Kedla Colliery
- 2 Jharkhand Colliery
- 3 Bansdeopur Colliery
- 4 New Hintodih Colliery
- 5 Bendih Colliery
- 6 Nudkurkee Colliery
- 7 Diamond Pura Colliery
- 8 South Jharia Colliery
- 9 North Kujama Colliery
- 10 Topsa Colliery
- 11 Toera Colliery and
- 12- New Standard Iodna Colliery

(c) Appropriate action under the law is being taken by the officers of Central Industrial Relations Machinery to secure payment of wage and other legal dues to the workers by the management

Bombay Customs House Agents Labour Pool Scheme

569 SHRI D K PANDA Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state